

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-512
IB-1895/ND/2019
IA/913/2021

IN THE MATTER OF:

Mr. Ashok Agarwal

....Applicant

V/s.

M/s. Amiten Polymenrs Pvt. Ltd

....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.07.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 12.08.2021.


(Anil Kumar)
For (Court Officer, C-V)